

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.229
CP 15 of 2020

Proceedings under Section 66 of Co. Act, 2013

IN THE MATTER OF:

Responsive SUTIP Ltd

.....Applicant

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant
For the RD

:Mr. Navin Pahwa, Ld. Sr. Adv.
:Mr. Shiv Pal Singh, Deputy Director

ORDER

In view of the order passed in the connected matter CP 99 of 2019, this matter stands adjourned to 14.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)